

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 63 OF 2016**

**Dated : 12<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Orissa Power Consortium Ltd.**

**.... Appellant(s)**

**Vs.**

**Odisha Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Ms. Shikha Singh

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Ms. Anshu Malik for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

Ms. Krishma Dayama for R-3

**ORDER**

List the matter for hearing on **21.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**